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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 5761/2019, CRL.M.A. 40134/2019

ASHISH GARG Petitioner

Through: Mr. Manohar Malik, Adv.

versus

DIRECTORATE OF ENFORCEMENT Respondent

Through: Mr. Arun Bhardwaj, Sr. Adv. Mr.

Anupam S Sharma, Mr. Prakash and

Mr. Abhishek Sharma, Advs.

CORAM:

HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

ORDER 20.12.2022

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The Court has not assembled today as Hon'ble Judge is holding the sitting of a Tribunal constituted under the Unlawful Activities (Prevention) Act.

Re-notify on 24th April, 2023.

(BY ORDER)

COURT MASTER

DECEMBER 20, 2022

Pallavi